

(c) Salt Works at Mithapur, Porbandar and Mundhra-Cutch, in the West Coast and Tuticorin in the East Coast.

Government also propose to obtain a French Expert for the modernisation of the salt industry under the T.C.M. programme. He is likely to arrive in February, or March, 1960, for advising the Government on the modernisation of the salt industry in order to diversify and establish a production of high purity salt for different purposes including the requirements of salt-based industries.

Shri Subodh Hansda: May I know what is the impression of the expert team which went to Japan in May, 1958, to study the development of alkali and various allied chemical industries in that country? May I also know what is their opinion about the development of alkali and allied industries in our country?

Shri Manubhai Shah: No Government team went to Japan. Japan is not an importer of salt. The team went to France and other continental countries. Their report has been found very valuable.

Shri Subodh Hansda: In answer to part (b) of the question various schemes have been mentioned in the statement. Item (3) there is: "Establishment of three big salt works, one each in West Bengal, Madras and Orissa or Andhra for production of high grade salt by mechanised manufacturing operations." May I know whether these salt works will be established during the Second Five Year Plan period?

Shri Manubhai Shah: No, Sir; it will be perhaps sometime in the Third Five Year Plan.

Shri Tangamani: May I know whether the French expert who is expected in February, 1960, will visit the various sites where high grade salt is produced as in the case of Tuticorin etc?

Shri Manubhai Shah: The expert will visit as many sites as possible.

Shri S. C. Samanta: In the statement I find that the terms "high grade salt" and "high purity salt" have been used. Is there any difference between them? Also, I should like to know how much sodium chloride content will be regarded as high grade salt?

Shri Manubhai Shah: This is not a technical term. This is the general description. It is really 99.6 per cent. of Na Cl and more.

Manufacture of Watches

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 Shri Amjad Ali;
 Shri Ram Krishan Gupta;
 Shri Bhakt Darshan;
 Shri S. M. Banerjee;
 Shri Panigrahi;
 Shri Dhanagar;
 Shri Sarju Pandey;
 Shrimati Parvathi Krishnan;
 Shri Nagi Reddy;
 Shri Warrior;
 Shri Chuni Lal;
 Shri Rama Krishna Reddy;
 Shri Daijit Singh;
 Shri Ajit Singh Sarhadi;
 Shri Rameshwar Tanti;
 Shri Damani;
 Shri Vidya Charan Shukla;
 Shri D. C. Sharma;
 Shri N. M. Deb;

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 16 on the 3rd August, 1959 and state:

(a) whether the other schemes for the manufacture of watches in India have since been finalised; and

(b) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). As the House is aware one scheme for manufacture of watches has been already approved. The other schemes are still under consideration and one or two are likely to be finalised very shortly.

Shri Amjad Ali: Sir, on 3rd August an answer was given that other schemes for the manufacture of watches are under consideration. I want to know the names of the other

firms whose schemes are under consideration. I also want to know whether the scheme of the Phoenix Watch Company has since been functioning.

Shri Manubhai Shah: Sir, it may not be very appropriate, perhaps, to give the names at this stage when they are under consideration; but I had indicated the foreign countries whose collaboration is likely to be made available.

Shri Sadhan Gupta: May I know the number of schemes received from industrialists in West Bengal and whether any of them is likely to be finalised shortly?

Shri Manubhai Shah: There is one name from West Bengal and there are other five schemes from other parts of the country.

Shri Rameshwar Tantia: May I know whether Government is aware that a considerable amount of smuggling of watches takes place which affects the established traders and results in loss to the Customs; if so, whether Government intends to import watches on a small scale until manufacture of watches is established in the country?

Shri Manubhai Shah: The two questions have no relation at all. The embargo or restriction on watches and their import has not been done in order to merely foster the indigenous development. It may be a corollary to that, but it is due to extreme shortage of foreign exchange that we are restricting import of all consumer goods as much as we can and we allow import to the extent very necessary. Whether there was restriction earlier or not, some smuggling has always been going on and to that extent loss will be there.

Shri Prabhat Kar: May I know whether, under these schemes, any decision has been taken about the location?

Shri Manubhai Shah: Yes, Sir. The plant, under the Phoenix scheme

will be somewhere in the Bombay State. They are negotiating for a proper place at Poona and roundabout, but one does not know which selection they have made so far.

श्री सरजू पाण्डेय : ये जो स्कीमें सरकार के विचाराधीन हैं, क्या उनमें उत्तर प्रदेश में कोई ऐसी स्कीम है या नहीं ?

श्री मनुभाई शाह : एक साहब देहरादून की मोच रहे हैं।

Shri S. M. Banerjee: The hon. Minister said that one scheme has been approved. I want to know the main features of the scheme. Can he give us some idea about the main features?

Shri Manubhai Shah: The features of the scheme were announced. They will manufacture about 310 thousand watches by the fifth year and they will be practically wholly indigenous. 50 per cent. of them will be ladies' watches and 50 per cent. gents' watches.

श्री जांगड़े : मैं यह जानना चाहता हूँ कि अभी जिस घड़ी के कारखाने के लिए निर्णय हुआ है, उसमें कितनी सम्पत्ति लगेगी और क्या शासन का ऐसा विचार है कि किसी घड़ी के कारखाने को वह खुद चलाये?

श्री मनुभाई शाह : फिलहाल जो मन्जर किया गया है वह तो प्राइवेट संस्तर की एक फर्म को दिया गया है, जिस में पचास परसेंट फ्रैंच कैपिटल और पचास परसेंट इंडियन कैपिटल होगा। जहाँ तक शासन का सम्बन्ध है, वह भी सोच-विचार कर रहा है ?

Shrimati Renuka Ray: May I know whether the major component parts of the watches will be manufactured under the scheme that has been sanctioned or which is under contemplation, or, whether some parts will have still to be imported?

Shri Manubhai Shah: This is a very important question and it has been under consideration of the Government. We want to give a big start to this industry which is a very high precision industry on the one hand and has a tremendous employment potential on the other. So, all these aspects of this industry are under consideration. We are trying to encourage as many schemes as possible for the whole watches as well as their components.

Shri D. C. Sharma: Will all the components in this watch industry be made in India, or, will some of the components be imported from abroad?

Shri Manubhai Shah: The general standard will be, in the first year, 50 per cent. will be imported. Probably 10 per cent. will be reduced every year, and within five years, it will be practically wholly indigenous except for five to seven per cent.

श्री भक्त वरुण : श्री माननीय मंत्री जी ने बतलाया कि देहरादून में भी एक घड़ी का कारखाना खोलने का विचार किया जा रहा है। मैं यह जानना चाहता हूँ कि उसमें क्या प्रगति हुई है और कब तक उसका काम शुरू हो जायगा।

श्री मनुभाई शाह : एक सदस्य साहब ने पूछा था, तो मैंने कहा कि शायद एक पार्टी का इरादा है। वह कब होगा, कितनी देर में होगा, किसके साथ होगा, यह सब बात-चीत बाद में होगी।

Delhi Shops and Establishments Act

*831. **Shri Hem Barua:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Delhi Shops and Establishments Act has not been enforced in Kotla Mubarakpur area; and

(b) the number of such areas in Delhi to which this Act has not been applied?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The Act has been applied to the erstwhile Municipal Committees of Delhi, New Delhi and Shahdara and the Notified Area Committees of Civil Lines, Mehrauli, Red Fort and Delhi Cantonment. It has not been applied to other areas yet.

Shri Hem Barua: May I know whether it is a fact that the employees' association of the Kotla Mubarakpur area has demanded the enforcement of this Act in that particular area and, if so, whether Government have so far received any resolution or memorandum from that association?

Shri Abid Ali: The Delhi Administration is in charge of this and it is doing the needful to apply the Act to the Kotla Mubarakpur area as well.

Shri Hem Barua: May I know the reasons behind the non-enforcement of this Act in certain areas of Delhi?

Shri Abid Ali: Formerly, as I have mentioned, they were not covered by the municipality. Now, by a notification, the Act will be applied.

Shri T. B. Vittal Rao: In the absence of the enforcement of the Shops and Establishments Act, may I know whether the Weekly Holidays Act at least is in force today?

Shri Abid Ali: That forms part of this Act. That is provided in the Act and it should be enforced.

Shri T. B. Vittal Rao: Sir, my question has not been answered.

श्री रामसिंह भाई वर्मा : क्या सरकार को यह मालूम है कि इस कानून का दिल्ली टाउन में प्रमल करने पर भी सच्ची मंडी एरिया में इसका प्रमल नहीं हो रहा है ?

श्री आज़िज खली : जी हाँ, सच्ची मंडी में जो कच्ची और तरकारी की दुकानें हैं, वहाँ नहीं हो रहा है।